

Listed on : 16.12.2016

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL) NOS.8977-8978 OF 2016

State of Uttar Pradesh

... Petitioner(s)

VERSUS

Rishi Etc.

... Respondent(s)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 15th November, 2016 when the Court was pleased to pass the following order:

"Application for exemption from filing official translation of Annexure is allowed.

Heard the learned counsel appearing for the petitioner - State of Uttar Pradesh.

Delay condoned.

Let notice be issued in the matters, returnable after two weeks.

Dasti service, in addition, is permitted."

There is sole Respondent each in both the above matters and Show Cause Notice returnable on 16th December, 2016 was issued to the said Respondents by registered post A.D. as well as dasti through Counsel for the Petitioner on 28th November, 2016.

Mr. Sanjay Kumar Singh, Advocate has on 6th December, 2016 filed Vakalatnama/Appearence on behalf of sole Respondent in both the above matters.

Service of Show Cause Notice is complete in both the matters.

The matters above-mentioned are listed before the Hon'ble Court with this office report.

DATED this the 8th day of December, 2016.

ASSISTANT REGISTRAR

COPY TO:

1. Mr. Abhishth Kumar, Advocate
2. Mr. Sanjay Kumar Singh, Advocate

